

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GUPTA SYNTHETICS LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Gupta Synthetics Limited
2.	Date of incorporation of corporate debtor	7 th August, 1984
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L17110MH1984PLC091906
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 326, Sardar Ghru Building, 3 rd Floor, 198, Lokmanya Tilak Road, Mumbai, Maharashtra, 400002 Principal Office: 101, Trividh Chambers, Opp. Fire Brigade Station, Ring Road, Surat, Gujarat, 395002
6.	Date of closure of Insolvency Resolution Process	14 th March, 2020
7.	Liquidation commencement date of corporate debtor	14 th July, 2020
8.	Name and registration number of the insolvency professional acting as liquidator	Ms. Jovita Reema Mathias Registration No.: IBBI/IPA-002/IP-N00337/2017-2018/10941
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 506, Inizio, Cardinal Gracious Road, Chakala, Andheri East, Mumbai City, Maharashtra, 400099 Email: ip.reemajm@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 506, Inizio, Cardinal Gracious Road, Chakala, Andheri East, Mumbai City, Maharashtra, 400099 Email: ip.guptasynthetics@gmail.com
11.	Last date for submission of claims	13 th August, 2020

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of Gupta Synthetics Limited on 14th July, 2020.

The stakeholders of Gupta Synthetics Limited are hereby called upon to submit their claims with proof on or before 13th August, 2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Jovita Reema Mathias
Liquidator for Gupta Synthetics Limited
Reg No.: IBBI/IPA-002/IP-N00337/2017-2018/10941

Date: 17th July, 2020
Place: Mumbai